

(b) if so, why licences are not being issued; and

(c) the steps being taken to ensure (i) that recurring royalty payments are not made to foreigner, (ii) that imported spares are banned where indigenous parts are available from local ancillary industries, and (iii) that the manufacturers make every effort to have an entirely 'Swadeshi' sector manufactured in this country in due course through progressive indigenous production of parts thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed) (a) The screening of the remaining applications has yet to be done.

(b) Does not arise.

(c) (i) Proposals involving payment of recurring royalty to foreigners are considered carefully on merits and agreed to only if the Government are satisfied that indigenous know-how is not available.

(ii) Each year when the import policy is framed, care is taken by the Directorate General of Technical Development to restrict/ban those items which have been indigenously developed or are likely to come up.

(iii) Every year the import applications for the import of raw materials and components are scrutinized by the Directorate General of Technical Development vis-a-vis indigenous development and progressive reduction in the import content is ensured. Most of the vehicle manufacturers have already achieved over 90 per cent indigenous content.

Banspani-Nayagarh Railway Line

*1148. **Shri Chintamani Panigrahi:** Will the Minister of Railways be pleased to state:

(a) the present position of the construction of Banspani-Nayagarh line;

(b) whether it is a fact that this same line has been approved by the Secretaries' Committee;

(c) whether Government are aware that the development of mineral industry and full utilisation of Paradip Port is very much interlinked with the speedy construction of this line; and

(d) if so, the steps being taken to expedite this project?

The Minister of Railways (Shri C. M. Poonacha): (a) to (d). Iron ore deposits in the Nayagarh area are not likely to be developed in the near future, and a rail link from Banspani/Nayagarh to Paradeep is, therefore, not required at present. However, for transport of ore from Tomka/Daiteri areas for export through Paradeep Port, construction of B.G. line from Cuttack/Berang/Nergundi to Paradeep is under consideration and necessary surveys are in progress. This proposal has also been endorsed by the Informal Committee of Secretaries for Iron ore export. All the facts concerning mineral development, utilisation of Paradeep Port etc., will be taken into account in the surveys and a decision about the construction of the Cuttack Paradeep line will be taken when the results of the surveys are known.

Imports of Garments by Bombay Importers

*1149. **Shri Abdul Ghani Dar:** Will the Minister of Commerce be pleased to state:

(a) whether Government have recently received any representation against the Bombay importers for cheating Government by importing fresh stocks of garments and pull-overs in pieces and in different bundles along with rag imports;

(b) if so, how many such cases have been detected during the last five years; and

(c) whether any enquiry has been made in this matter and if so, the result thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) No, Sir.

(b) and (c). Do not arise.